

Chief Metropolitan Magistrate Court
In the Court of BALMUKUND RAMESHRAO MUTALIK DESAI
13 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage	
SUMMONS			
1 C.C.	6827/2021	<i>morning session</i>	
2 C.C.	20142/2021		
3 C.C.	23512/2021		
4 C.C.	23515/2021		
5 C.C.	23521/2021		
6 C.C.	23525/2021		
7 C.C.	30374/2021		
EVIDENCE			
8 C.C.	14961/2017	<i>morning session</i>	
9 C.C.	30054/2017		
10 C.C.	6244/2018		
11 C.C.	23209/2018		
12 C.C.	4808/2019		
13 C.C.	11237/2019		
14 C.C.	13212/2019		
15 C.C.	27915/2019		
16 C.C.	2269/2021		
17 C.C.	4848/2021		
18 CrI Misc.	5118/2021		
FRAMING OF CHARGE OR PLEA			
19 C.C.	23139/2019		
20 C.C.	19324/2021		
21 C.C.	21733/2021		
TO HEAR ON			
22 C.C.	2133/2019		
23 P.C.R.	8239/2020		
DEFENCE EVIDENCE			
24 C.C.	2395/2018		
25 C.C.	34543/2018		
26 C.C.	26063/2019		
BAIL			
27 C.C.	3104/2021		
ACCUSED STATEMENT u/s 313 CrPC			
28 C.C.	16480/2017		
29 C.C.	16482/2017		
30 C.C.	2394/2018		

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Case Type	Reg.No/Year	SubStage
31	C.C.	11241/2019
32	C.C.	28117/2019
33	C.C.	1247/2020
ARGUMENTS		
34	C.C.	17956/2016
35	C.C.	10586/2017
36	C.C.	19788/2017
37	C.C.	30746/2017
JUDGEMENT		
38	C.C.	18270/2017
39	C.C.	11542/2019
ORDERS		
40	CrI.Misc.	1582/2021
41	CrI.Misc.	4384/2021
AWAIT		
42	C.C.	19955/2016
FOR STEPS		
43	C.C.	25150/2016
44	C.C.	31237/2017
45	C.C.	4042/2018
46	C.C.	4838/2018
47	C.C.	9003/2018
48	C.C.	12091/2018
49	C.C.	34030/2018
50	C.C.	6955/2019
51	C.C.	8900/2019
52	C.C.	9268/2019
53	C.C.	11579/2019
54	C.C.	12546/2019
55	C.C.	24389/2019
56	C.C.	2308/2020
57	C.C.	4943/2021
58	C.C.	5153/2021
59	CrI.Misc.	4257/2021
ISSUE NOTICE TO RESPONDANT		
60	CrI.Misc.	4929/2021

morning session

After noon session

Afternoon session

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Case Type	Reg.No/Year	SubStage
61	4930/2021	
NBW		
62	12877/2016	
63	7593/2018	
64	29009/2019	
65	4769/2021	
66	15516/2021	
OBJECTION		
67	9892/2021	— Aftersnoon session
PAYMENT		
68	27458/2019	
SWORN STATEMENT		
69	1761/2020	
70	7393/2020	
71	7402/2020	
72	8147/2020	
73	12863/2021	
74	13751/2021	
75	20488/2021	
76	20490/2021	
77	20515/2021	


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Case Type	Reg.No/Year	SubStage
SUMMONS		
1 C.C.	17921/2018	
2 C.C.	18279/2019	
3 C.C.	29828/2019	
4 C.C.	148/2020	
5 C.C.	4852/2020	
6 C.C.	21522/2021	
7 C.C.	28578/2021	
8 C.C.	29617/2021	
9 C.C.	29619/2021	
10 C.C.	29621/2021	
11 C.C.	29622/2021	
EVIDENCE		
12 C.C.	26731/2017	
13 C.C.	16681/2018	
14 C.C.	34023/2018	
15 C.C.	3486/2019	
16 C.C.	17200/2019	
17 CrI.Misc.	4438/2019	
18 C.C.	22145/2019	
19 C.C.	22537/2019	
20 C.C.	3252/2020	
21 C.C.	19321/2021	
22 CrI.Misc.	4797/2021	
FRAMING OF CHARGE OR PLEA		
23 C.C.	14656/2021	
TO HEAR ON		
24 P.C.R.	20161/2021	
DEFENCE EVIDENCE		
25 C.C.	17198/2018	
26 C.C.	17199/2018	
27 C.C.	17203/2018	
28 C.C.	13426/2019	
ACCUSED STATEMENT u/s 313 CrPC		
29 C.C.	2557/2020	
ARGUMENTS		
30 C.C.	17155/2015	

morning session

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Case No	Case Type	Reg.No/Year	SubStage
31	C.C.	22575/2016	
32	C.C.	24100/2018	
JUDGEMENT			
33	C.C.	541/2016	
34	C.C.	22051/2018	
ORDERS			
35	C.C.	23401/2016	
36	CrI.Misc.	4876/2021	
AWAIT			
37	C.C.	5431/2017	
38	C.C.	2541/2021	
CALL ON			
39	C.C.	21673/2019	
40	CrI.Misc.	4437/2019	
FOR STEPS			
41	C.C.	6029/2018	
42	P.C.R.	7765/2018	
43	C.C.	15244/2018	
44	C.C.	27765/2018	
45	C.C.	7714/2019	
46	C.C.	2935/2020	
47	C.C.	16159/2020	
48	C.C.	16160/2020	
49	C.C.	16164/2020	
50	C.C.	16165/2020	
51	C.C.	4169/2021	
52	C.C.	5283/2021	
53	C.C.	5300/2021	
ISSUE NOTICE TO RESPONDANT			
54	CrI.Misc.	5228/2021	
55	CrI.Misc.	5295/2021	
56	CrI.Misc.	5296/2021	
NBW			
57	C.C.	22584/2016	
58	C.C.	18268/2017	
59	C.C.	30750/2017	
59	C.C.	23361/2018	
60	C.C.		

→ morning session

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Case Type	Reg.No/Year	SubStage
61	C.C.	31163/2018
62	C.C.	6685/2019
63	C.C.	11456/2019
64	C.C.	11541/2019
65	C.C.	2343/2021
OBJECTION		
66	C.C.	21804/2017
67	P.C.R.	13723/2018
SWORN STATEMENT		
68	P.C.R.	2972/2020
69	P.C.R.	3062/2020
70	P.C.R.	8011/2020
71	P.C.R.	11378/2020
72	P.C.R.	13774/2020
73	P.C.R.	5760/2021
74	P.C.R.	5761/2021
75	P.C.R.	15782/2021
76	P.C.R.	16451/2021
77	P.C.R.	16494/2021
78	P.C.R.	20690/2021

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	28036/2018
2	C.C.	28882/2019
3	C.C.	2489/2020
4	C.C.	6113/2021
5	C.C.	17427/2021
6	C.C.	18103/2021
7	C.C.	28782/2021
8	C.C.	29784/2021
9	C.C.	29785/2021
10	C.C.	29787/2021
NOTICE		
11	P.C.R.	13315/2019
EVIDENCE		
12	C.C.	25115/2018
13	C.C.	34223/2018
14	C.C.	4810/2019
15	C.C.	4817/2019
16	C.C.	8947/2019
17	C.C.	20000/2019
18	C.C.	23207/2019
19	C.C.	29010/2019
20	C.C.	29914/2019
21	C.C.	11385/2020
22	C.C.	11388/2020
23	C.C.	15498/2020
24	C.C.	6978/2021
25	CrI.Misc.	3540/2021
ORDERS		
26	C.C.	19877/2020
FRAMING OF CHARGE OR PLEA		
27	C.C.	28579/2021
DEFENCE EVIDENCE		
28	C.C.	9266/2019
29	C.C.	2197/2020
BAIL		

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Case No.	Case Type	Reg.No/Year	SubStage
30	C.C.	16168/2021	
ACCUSED STATEMENT u/s 313 CrPC			
31	C.C.	6403/2019	
ARGUMENTS			
32	C.C.	25786/2017	
33	C.C.	21677/2018	
ORDERS			
34	C.C.	29255/2018	
35	C.C.	19380/2019	
AWAIT			
36	C.C.	9445/2016	
37	C.C.	12873/2016	
38	C.C.	12875/2016	
39	C.C.	8631/2019	
FOR STEPS			
40	C.C.	1988/2018	
41	C.C.	17746/2018	
42	C.C.	27749/2018	
43	C.C.	27783/2018	
44	C.C.	890/2019	
45	C.C.	7569/2019	
46	C.C.	12874/2019	
47	C.C.	12875/2019	
48	C.C.	15128/2019	
49	C.C.	16727/2019	
50	C.C.	18041/2019	
51	C.C.	24659/2019	
52	C.C.	24800/2019	
53	C.C.	456/2020	
54	C.C.	882/2021	
55	C.C.	6105/2021	
56	Cri.Misc.	1981/2021	
57	C.C.	15384/2021	
NBW			
58	C.C.	5454/2017	
59	C.C.	19497/2018	
60	C.C.	31171/2018	

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Case Type	Reg.No/Year	SubStage	
61	C.C.	8905/2019	
62	C.C.	9682/2019	
63	C.C.	22752/2019	
64	C.C.	28520/2019	
65	C.C.	2862/2021	
66	C.C.	6983/2021	
67	C.C.	6985/2021	
68	C.C.	6986/2021	
OBJECTION		- Afternoon session	
69	C.C.		3919/2020
70	C.C.		15764/2020
71	C.C.	21937/2021	
SWORN STATEMENT			
72	P.C.R.	13122/2020	
73	P.C.R.	17202/2021	
74	P.C.R.	17246/2021	
75	P.C.R.	20731/2021	
76	P.C.R.	20734/2021	


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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	3163/2020
2	C.C.	4128/2020
3	C.C.	15133/2020
4	C.C.	514/2021
5	C.C.	5803/2021
6	C.C.	28764/2021
7	C.C.	28768/2021
8	C.C.	28771/2021
9	C.C.	30153/2021
10	C.C.	30154/2021
11	C.C.	30155/2021
12	C.C.	30156/2021
EVIDENCE		
13	C.C.	2464/2014
14	C.C.	29093/2015
15	C.C.	12400/2019
16	C.C.	27703/2019
17	P.C.R.	8119/2020
18	C.C.	4784/2021
19	C.C.	4786/2021
20	C.C.	5815/2021
21	C.C.	5822/2021
22	C.C.	5829/2021
23	C.C.	5830/2021
24	C.C.	5831/2021
25	C.C.	5832/2021
26	CrI. Misc.	3717/2021
TO HEAR ON		
27	P.C.R.	15792/2019
28	P.C.R.	11911/2020
29	P.C.R.	16747/2021
30	P.C.R.	17116/2021
31	P.C.R.	20847/2021
32	P.C.R.	20848/2021
DEFENCE EVIDENCE		
33	C.C.	16686/2018

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Case Type	Reg.No/Year	SubStage
34 C.C.	18042/2019	
ACCUSED STATEMENT u/s 313 CrPC		
35 C.C.	25790/2017	
36 C.C.	26639/2017	
ARGUMENTS		
37 C.C.	10482/2018	
38 C.C.	4819/2019	
39 C.C.	12150/2019	
AWAIT		
40 C.C.	26647/2017	
FOR STEPS		
41 C.C.	10959/2018	
42 C.C.	29243/2018	
43 C.C.	34250/2018	
44 C.C.	891/2019	
45 C.C.	939/2019	
46 C.C.	11380/2019	
47 C.C.	12706/2019	
48 C.C.	15129/2019	
49 C.C.	17198/2019	
50 C.C.	22538/2019	
51 C.C.	22754/2019	
52 C.C.	26277/2019	
53 C.C.	2490/2020	
54 C.C.	3415/2020	
55 C.C.	14142/2020	
56 C.C.	14599/2020	
57 C.C.	6277/2021	
58 C.C.	6281/2021	
59 C.C.	20357/2021	
60 CrI.Misc.	4202/2021	
61 CrI.Misc.	4271/2021	
ISSUE NOTICE TO RESPONDANT		
62 CrI.Misc.	5271/2021	
63 CrI.Misc.	5272/2021	
64 CrI.Misc.	5273/2021	
NBW		

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Case Type	Reg.No/Year	SubStage
65	C.C	9986/2017
66	C.C	23095/2017
67	C.C	19779/2018
68	C.C	9510/2019
69	C.C	2831/2020
70	C.C	21155/2021
71	C.C	21161/2021
SWORN STATEMENT		
72	P.C.R.	7632/2020
73	P.C.R.	8381/2020
74	P.C.R.	12462/2020
75	P.C.R.	5616/2021
76	P.C.R.	12626/2021
77	P.C.R.	17200/2021
78	P.C.R.	19960/2021

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	4859/2016
2	C.C.	16/2018
3	C.C.	211/2019
4	C.C.	212/2019
5	C.C.	18309/2020
6	C.C.	18788/2020
7	C.C.	3013/2021
8	C.C.	9295/2021
9	C.C.	20849/2021
10	C.C.	23684/2021
11	C.C.	29308/2021
12	C.C.	30518/2021
13	C.C.	30520/2021
14	C.C.	30523/2021
15	C.C.	31639/2021
NOTICE		
16	P.C.R.	10248/2018
EVIDENCE		
17	C.C.	23096/2017
18	C.C.	6348/2018
19	C.C.	19781/2018
20	C.C.	20830/2018
21	C.C.	7185/2019
22	C.C.	27283/2019
23	C.C.	13851/2020
24	C.C.	13853/2020
25	C.C.	16168/2020
26	C.C.	1591/2021
27	C.C.	1757/2021
TO HEAR ON		
28	C.C.	2857/2021
29	P.C.R.	18676/2021
DEFENCE EVIDENCE		
30	C.C.	10594/2017
31	C.C.	7149/2018
32	C.C.	9005/2018

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Case Type	Reg.No/Year	SubStage
33	C.C.	12398/2019
ACCUSED STATEMENT u/s 313 CrPC		
34	C.C.	5754/2019
35	C.C.	15048/2019
36	C.C.	15497/2020
ARGUMENTS		
37	C.C.	25206/2017
38	C.C.	18422/2018
39	C.C.	30109/2019
FOR STEPS		
40	C.C.	5638/2017
41	C.C.	875/2018
42	C.C.	34535/2018
43	C.C.	6956/2019
44	CrI.Misc.	1740/2019
45	C.C.	30130/2019
46	C.C.	2036/2020
47	C.C.	6354/2021
ISSUE NOTICE TO RESPONDANT		
48	CrI.Misc.	5005/2021
49	CrI.Misc.	5328/2021
NBW		
50	C.C.	21872/2017
51	C.C.	25791/2017
52	C.C.	27904/2017
53	C.C.	3299/2018
54	C.C.	9004/2018
55	C.C.	29238/2018
56	C.C.	2139/2019
57	C.C.	22039/2019
58	C.C.	25202/2019
59	C.C.	26017/2019
60	C.C.	26020/2019
61	C.C.	26021/2019
62	C.C.	1927/2020
63	C.C.	4706/2020
64	C.C.	4851/2020

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Case Type	Reg.No/Year	SubStage
65	C.C.	17182/2020
66	C.C.	517/2021
67	C.C.	3012/2021
OBJECTION		
68	C.C.	22849/2017
69	C.C.	6217/2019
SWORN STATEMENT		
70	P.C.R.	593/2020
71	P.C.R.	7845/2020
72	P.C.R.	8670/2020
73	P.C.R.	10155/2020
74	P.C.R.	2658/2021
75	P.C.R.	2683/2021
76	P.C.R.	2727/2021
77	P.C.R.	19307/2021
78	P.C.R.	19411/2021
79	P.C.R.	20787/2021
80	P.C.R.	20904/2021

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